

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 30th May, 2023

No. HC.V-8/2016/4111/Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 7(7)(vi) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to appoint **Sri Mridul Baruah**, Retired Deputy Superintendent, of Police, CID, Assam Police, Govt. of Assam, Guwahati, as Chief Security Officer in the Principal Seat of the Gauhati High Court at Guwahati, on re-employment basis, temporarily for a period of 1 (one) year, in the Pay Band of Rs. 30,000-1,10,000/- (PB-4) with Grade Pay of Rs. 12,700/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri **Hemanta Kr. Neog**, Chief Security Officer, relieved from High Court service w.e.f. 31.05.2023 (AN)

Fixation of pay of Sri Baruah will be made as per Rule 165 of the Assam Services (Pension) Rules, 1969.

Sri Baruah is directed to join his duty within 15 (fifteen) days from the date of relieve of Sri Hemanta Kr. Neog.

By order,

Sd/-
REGISTRAR (ESTABLISHMENT)

Memo No.HC.V-8/2016/4111A/Estt.

Dated 30.5.2023

Copy for information : -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun).
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati – 6 for necessary action.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6 for necessary action.